

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10598/2018

KIRTI SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(Cr1) No. 10104/2018 (II)
(FOR ADMISSION and I.R. and IA No.168957/2018-EXEMPTION FROM FILING
O.T. and IA No.168956/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS)

Date : 25-07-2019 This petition was called on for hearing today.

For Petitioner(s) Ms. Vandana Sharma, Adv.
Ms. Upasana Nath, AOR

For Respondent(s) Mr. Ankit Goel, AOR
Ms. Ankita Prakash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1) No. 10598/2018

Respondent No.1 has already filed counter affidavit.

Service of notice is complete qua respondent No.2 but no one has entered appearance on his behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court, under the rules.

SLP(Cr1) No. 10104/2018

Respondent No.1 has not filed counter affidavit.

Service of notice is complete qua respondent No.2 but no one has entered appearance on his behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court, under the rules.

RAJESH KUMAR GOEL
Registrar

MG